

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 22/RP/2024

Subject : Review of the Order dated 31.3.2024 in the matter of revision of tariff for the period 2014-19 and determination of tariff for the period 2019-24 in respect of Parbati III Hydroelectric Power Station (520MW).

Date of Hearing : **8.8.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu, Member
Shri Harish Dudani, Member

Petitioner : PSPCL

Respondents : NHPC Limited

Parties Present : Ms. Swapna Seshadri, Advocate, PSPCL
Ms. Shivani Verma, Advocate, PSPCL
Shri Amal Nair, Advocate, PSPCL
Shri Rajiv Shankar Dvivedi, NHPC
Shri Sushant Sarkar, NHPC

Record of Proceedings

During the hearing, the learned counsel for the Review Petitioner submitted that the review petition has been filed challenging the Commission's order dated 31.3.2024 on the grounds of error apparent on the face of the order, on the following grounds:

- (a) *The decision for calculation of incentive on the capacity charges for NAPAF above 90%, on an annual basis, is contrary to the findings of the Commission in orders dated 25.6.2014, 5.4.2019, and 23.4.2019 in Petition Nos. 228/GT/2013, 7/GT/2019, and 6/GT/2017, respectively;*
- (b) *Incorrect methodology adopted by Respondent NHPC for the computation of capacity charges in the energy bills.*

2. The learned counsel for the Review Petitioner also submitted that the delay of 14 days in filing the Review Petition may be condoned for the reasons mentioned in the review petition.

3. The learned counsel for the Respondent NHPC sought time to file reply in the matter.

4. Accordingly, the Commission, after hearing the parties, directed as under:

- (a) Issue notice to the Respondent.
- (b) Respondent is permitted to file its reply (including condonation of delay) on or before **5.9.2024** after serving a copy to the Review Petitioner, who may file a rejoinder, if any, by **19.9.2024**.



5. The Review Petition will be listed for hearing on **26.9.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

